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Security Council Al-Qaida Sanctions Committee Adds Two Entities to Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 19 November 2014, the Security Council's Al-Qaida Sanctions Committee approved the addition of two names to its list of individuals and entities subject to the targeted financial sanctions, travel ban and the arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014), adopted under Chapter VII of the Charter of the United Nations.

The Committee stresses the need for robust implementation of the Al-Qaida Sanctions Regime as a significant tool in combating terrorist activity, and urges all Member States to participate actively by nominating for listing additional individuals, groups, undertakings and entities which should be subject to the sanctions measures.

As a result of the new listings, any individual or entity that provides financial or material support to the individuals and entities listed below, including the provision of arms or recruits, is eligible to be added to the Al-Qaida Sanctions List and subject to the sanctions measures.

The details of the new listings are as follows:

B. Entities and other groups associated with Al-Qaida

QE.A.145.14. Name: ANSAR AL CHARIA DERNA **Name (original script):** أنصار الشريعة - درنة **A.k.a.: a)** Ansar al-Charia Derna **b)** Ansar al-Sharia Derna **c)** أنصار الشريعة (Ansar al Charia) **d)** Ansar al-Sharia **e)** Ansar al Sharia **F.k.a.:** na **Address: a)** Operates in Derna and Jebel Akhdar, Libya **b)** Support network in Tunisia **Listed on:** 19 Nov. 2014 **Other information:** Associated with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), Ansar al-Shari'a in Tunisia (AAS-T) (QE.A.143.14) and Ansar al Charia Benghazi (QE.A.146.14.). Runs training camps for foreign terrorist fighters travelling to Syria and Iraq.

QE.A.146.14. Name: ANSAR AL CHARIA BENGHAZI **Name (original script):** أنصار الشريعة - بنغازي **A.k.a.: a)** أنصار الشريعة (Ansar al Charia) **b)** Ansar al-Charia **c)** Ansar al-Sharia **d)** Ansar al-Charia Benghazi **e)** Ansar al-Sharia Benghazi **f)** أنصار الشريعة بلبيبا (Ansar al Charia in Libya (ASL)) **g)** كتيبة أنصار الشريعة (Katibat Ansar al Charia) **h)** Ansar al Sharia **F.k.a.:** na **Address: a)** Operates in Benghazi, Libya **b)** Support network in

Tunisia **Listed on:** 19 Nov. 2014 **Other information:** Associated with the Organization of Al-Qaida in the Islamic Maghreb (QE.T.14.01), Al Mourabitoun (QE.M.141.14), Ansar al-Shari'a in Tunisia (AAS-T) (QE.A.143.14), and Ansar al Charia Derna (QE.A.145.14.). The leader is Mohamed al-Zahawi (not listed). Runs training camps for foreign terrorist fighters travelling to Syria, Iraq and Mali.

For further details relating to the listings, please refer to the narrative summaries of reasons for listing of the above-mentioned names, available on the Al-Qaida Committee's website in accordance with paragraph 36 of resolution 2161 (2014): <http://www.un.org/sc/committees/1267/narrative.shtml> (<http://www.un.org/sc/committees/1267/narrative.shtml>).

The Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twentieth update of the List in 2014.

An updated Al-Qaida sanctions list is available from the Committee's website at: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml (http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

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